NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1277/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2017

NAME OF THE PARTIES:

International Road Dynamics South Asia Pvt.Ltd.

Crest Logistics and Engineers Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

NAME S. No.

DESIGNATION

34

DARIUS KAKALIA

Adv Joydip Bhattachaya Adv for operational roadito
Surendra Kumar, Adv for operational operational

ORDER

CP No. 1277/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner as well as the Corporate Debtor are present.

On the withdrawal memo filed by the Petitioner's Counsel, this petition is hereby dismissed as withdrawn with liberty.

Sd/-

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)